

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 73

Dated Guwahati, the 7th October, 2010

Hon'ble the Chief Justice has been pleased to nominate the Registrar (Judicial) as the Nodal Officer for providing the information and meeting timelines for dispatch of routine information on a regular basis to the Information and Statistics Secretariat at the Supreme Court of India and to update it on the website of the Sub-ordinate Courts in the North Eastern States and the Gauhati High Court at the Principal Seat and its Permanent Benches.

Further, Hon'ble the Chief Justice has also been pleased to direct the Registrars of the Permanent Benches and the Deputy Registrar of the Itanagar Bench of the Gauhati High Court to take urgent steps to make the websites functional in the respective Benches to have quick response in cases where information is urgently required.

By Order,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. III - 29/2006/ 4849 – 4873 /G, Dated 7th October, 2010